

OFFICE OF THE DISTRICT AND SESSIONS JUDGE KULLU DISTRICT KULLU H.P.

No. D&SJ/ Klu/(Lib)/2017 _____

Dated Kullu, the 29th August, 20017

NOTICE

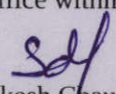
Sealed quotation are invited for the binding of the following unbound law books of the library of this Court.

Sr. No.	Name of the Law books/Journals	Period
1	AIR	2014 to 2016
2.	Supreme Court Cases	2015 to2016
3.	Criminal Law Journals	2014 to 2016
4.	Himachal Law Reporters	2015-2016
5	Accidental claim Journals	2015-2016
6	Prevention of Food Adulteration cases	2015-2016
7	Himachal Law Judgment	2015-2016
8	Indian Law Reporter Himachal Series	September 2014 to December 2015.

The firms will have to return the books within a maximum period of one month from the date of receipt of unbound law books. The binding work should be in excellent quality. This court will have the right to cancel the binding order and to effect the recovery, in case the services are not prompt or if there is any damage to the books or the quality of binding is not found upto the mark. It will be the responsibility of the firm to collect and return the books for binding from the courts library at its own expenses.

The quotations should be sent in sealed envelop (highlighting the word **QUOTATION** on the envelop) addressed to the District and Sessions Judge, Kullu District Kullu H.P. Pin- 175101.

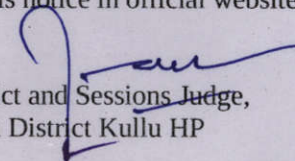
The quotation should be reach in this office within 15 days from the date of this notice.


(Rakesh Chaudhary)
District and Sessions Judge,
Kullu District Kullu HP

Endst. No. As above.

Copy to:

- 7699.
1. Notice Board of this Office/Court.
 2. System Officer of this for uploading this notice in official website.


District and Sessions Judge,
Kullu District Kullu HP